## <u>CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,</u> <u>WEST ZONAL BENCH : MUMBAI</u>

ST/EH / 85243 / 2019 in Appeal ST / 85744 / 2014

Date of Hearing: 22/05/2019

HDFC BANK LTD Appellant

-Vs-

CCE THANE II Respondent

Present for the Appellant : Khaitan & Co.

Present for the Respondent:

Appeal No. ST / 85640 / 2016

Date of Hearing: 22/05/2019

HDFC BANK LTD Appellant

-Vs-

COMMR SERVICE TAX- V MUMBAI Respondent

Present for the Appellant : Present for the Respondent :

Appeal No. ST / 86995 / 2018

Date of Hearing: 22/05/2019

HDFC BANK LTD Appellant

-Vs-

C.C.G.ST.,MUMBAI SOUTH Respondent

Present for the Appellant : Khaitan & Co.

Present for the Respondent:

Appeal No. ST / 87001 / 2018

Date of Hearing : 22/05/2019

HDFC BANK LTD Appellant

-Vs-

C.C.G.ST,,MUMBAI SOUTH Respondent

Present for the Appellant  $\,\,$ : Khaitan & Co.

Present for the Respondent:

Appeal No. ST / 87002 / 2018

Date of Hearing: 22/05/2019

HDFC BANK LTD Appellant

-Vs-

C.C.G.ST.,MUMBAI SOUTH Respondent

Present for the Appellant : Khaitan & Co.

Present for the Respondent :

## ORDER

No Court on this day. Next date of hearing is fixed as 11/06/2019

(SANJIV SRIVASTAVA) MEMBER (TECHNICAL) (S. K. MOHANTY) MEMBER (JUDICIAL)